

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 675/Accts.

Dated-17.10.2023

The Court has been pleased to allot the Chambers of Category-I in the New High Court Building as hereunder:-

Category-I Chambers to the following Sr. Advocates / Advocates

Sl.N o.	Form S.No.	Name of Advocate	Membership Date	Chamber Allotted
1	154	Shri Rajeev Kumar	03/05/1991	2A/009
2	12	Md Mokhtar Khan	22-12-1994	2A/018
3	527	Shri Pradip Modi	19-02-1985	2C/061
4	213	Shri Kalyan Roy	11/22/1978	2C/062

The concerned Sr. Advocates/ Advocates shall deposit Rs. 2,00,000/- (Rupees Two Lacs only) in respect of category-I chamber as security deposit by NEFT in the Bank Account of Registrar General, High Court of Jharkhand, Ranchi (**Account Number- 495821110000004, IFSC-BKID0004958, Bank Name- Bank of India, Branch- Jharkhand High Court**) or by Pay-Order/ Demand Draft issued in favour of Registrar General, High Court of Jharkhand on or before 4:30 P.M. of 01.11.2023 failing which the allotment of concerned Sr. Advocates/Advocates shall stand automatically cancelled.

The Sr. Advocates/Advocates or their Authorized Representative may collect the keys of chambers from the Court Officer, Sri Sanjeev Jha on 18.10.2023 from 11:30 A.M. onwards.

By Order,

Sd/- Mohammad Shakir
Registrar General

Memo No. _____/Accts.

Dated: _____/10/2023

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi / Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Special Works Division, Ranchi/ Assistant Registrar-cum-Court Officer, High Court of Jharkhand, Ranchi for information and needful in the matter.

Sd/- Mohammad Shakir
Registrar General

Memo No. 2109/Accts.

Dated: 17/10/2023

Copy forwarded to the C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand.

Registrar General